

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2159

ANSWERED ON:08.03.2000

BAN ON HARKAT UL MUJAHIDEEN

GANGASANDRA SIDDAPPA BASAVARAJ;RANEE NARAH;RAVI PRAKASH VERMA;REENA CHOUDHARY;VENKATA  
KRISHNAM RAJU UPPALAPATI

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether U.S.A. and U.K. have asked Pakistan to curb militant group operating from Pakistan and also ban the Harkat-ul-Mujahideen and disband its organisational presence in Pakistan;
- (b) if so, the details thereof;
- (c) whether U.S. Senate team and British Chief Defence Staff visited Pakistan in January, 2000;
- (d) if so, whether Pakistan has agreed to the request of U.S.A. and U.K. over the ban of the terrorist activities of Harkat-ul-Mujahideen; and
- (e) if so, the present status of the matter?

**Answer**

MINISTER OF STATE FOR EXTERNAL AFFAIRS

(SHRI AJIT KUMAR PANJA)

(a)-(e) The United States of America have asked Pakistan to crack down on terrorist organisations operating within the country. The United Kingdom has told Pakistan to stop cross-border terrorism. This was conveyed, respectively by the two countries, during the visit of the US Senate team and the British Chief of Defence Staff in January, 2000.

Pakistan continues to actively encourage terrorist organisations operating from its territory and with its state sponsorship of cross-border terrorism in Jammu & Kashmir and elsewhere in India. This is now widely acknowledged by the international community, which openly recognises Pakistan's state sponsorship of terrorism and the impact it has on the security of India and the region.

Government remains committed to take all steps necessary for safeguarding the security and territorial integrity of the country.